

**IN THE HIGH COURT OF JUDICATURE AT PATNA**  
**Civil Writ Jurisdiction Case No.5627 of 2020**

=====

Veera Yadav, ... .. Petitioner/s

Versus

The Chief Secretary, Government of Bihar, ... .. Respondent/s

=====

**Appearance :**

For the Petitioner/s : Mr. Akash Keshav, Advocate  
For the Respondent/s : Mr. Ajay (G.A. 5)  
For U.O.I. : Mr. Dr. K.N. Singh, ASG  
Mr. Ratnesh Kumar, CGC

=====

**CORAM: HONOURABLE THE CHIEF JUSTICE**  
**and**  
**HONOURABLE MR. JUSTICE S. KUMAR**  
**ORAL ORDER**

**(Per: HONOURABLE THE CHIEF JUSTICE)**

19 23-02-2021

I.A. No. 3 of 2021

Petitioner does not press the present interlocutory application reserving liberty to file a separate application, if so required and desired.

As such, I.A. No.3 of 2021 is disposed of with the aforesaid liberty.

C.W.J.C. No. 5627 of 2020

List on 9<sup>th</sup> of March, 2021.

**(Sanjay Karol, CJ)**

**( S. Kumar, J)**

K.C.Jha/-

U			
---	--	--	--

